

to celebrate this centenary, this aspect is being looked into by the Government...*(Interruptions)*

MR. DEPUTY SPEAKER : All are unanimous on this issue. One more should be ensured that neither there is any difference of any opinion nor it should be there about Netaji. He was not only a National Leader but an international leader. But I would like that the Government should formulate a policy, as you have mentioned, about the national leader like Baba Saheb Ambedkar, Babu Jagjivan Ram and other national leaders. The leader of all political parties should sit together to take a decision on this issue.

*[English]*

SHRI RAM VILAS PASWAN : That is the main thing.

*[Translation]*

SHRI LAL MUNI CHAUBEY : Mr. Deputy Speaker, Sir, Baba Saheb Ambedkar is a respectable and honourable personality which deserve to be worshipped. But as far Subhash Chandra Bose is concerned, he belongs to the pre-independence period of Gandhiji. No other personality can be compared with Mahatma Gandhi, the father of the nation and Subhash Chandra Bose.

KUMARI MAMATA BANERJEE : Sir, Gandhiji, Netaji and Ambedkar Saheb all had their distinct personalities. There should be no difference in regard to them.

MR. DEPUTY SPEAKER : Your views have been recorded.

SHRI HARIN PATHAK (Ahmedabad) : Mr. Deputy Speaker, Sir, it is well known that our country is an ancient country and has a long history of struggle. During this period of struggle, ignoring the feelings of the crores of people the name of the country, names of the provinces, various cities were changed. But I am pleased to see that the Government for the past years have changed the name of Bombay to Mumbai, Trivandrum to Thiruvananthapuram and Madras into Chennai.

*[English]*

MR. DEPUTY SPEAKER : Please be brief.

*[Translation]*

SHRI HARIN PATHAK : Sir, the people of Gujarat feel that the major city of Gujarat, Ahmedabad, which is represented by me for the last three years, its ancient name was Krunavati. Municipal Corporation of Ahmedabad has unanimously forwarded this name. The State Government has forwarded this proposal to the Union Government. On my and others request, Jaffar Sharief had named the Ahmedabad-Bombay train as Krunavati Express. I would like to say that as this issue is associated with the people's feelings, the name of the city should be changed to Krunavati without any further delay. I would like to request through you that

when the Government have received the proposal from the State Government, then the Government should make an announcement to this without any delay and the name of Ahmedabad should be changed to Krunavati. I shall be proud of this decision and would compliment the entire House on behalf of the people of Gujarat.

SHRI G.M. BANATWALLA : Mr. Deputy Speaker, Sir, names cannot be changed on communal lines.

*[English]*

MR. DEPUTY SPEAKER : What is the problem? I could not follow anything.

*[Translation]*

SHRI G.M. BANATWALLA : Names should not be changed on communal lines.

*[English]*

MR. DEPUTY SPEAKER : I have called Shri Bangarappa now.

*[Translation]*

SHRI G.M. BANATWALLA : The change of names in this manner shall be a wrong policy...*(Interruptions)*

*[English]*

MR. DEPUTY-SPEAKER : I have not allowed anyone else except Shri Bangarappa. Nothing will go on record. Only Shri Bangarappa is allowed and none else.

SHRI S. BANGARAPPA (Shimoga) : Mr. Deputy-Speaker, Sir, recently, the President of China visited this country. Whenever a foreign dignitary visits another country, talks are held on different important issues. It may be relating to the border issue, as far as China and our country is concerned or the missiles' supply to Pakistan by China or trade and commerce. But I find that no statement was hitherto made by the Government on the floor of this august House or in the Upper House, that is, the Rajya Sabha. This House has got paramount importance under the Constitution. Whenever foreign dignitaries visit this country and talks are held at a high-level, immediately a statement on those talks should be made in this august House. Hitherto, I find that nothing of that sort has been done.

Therefore, I am seeking your indulgence and want to know whether the Government has made up its mind to come out with a clear statement about when and what kind of talks were held between the President of China and the Hon. President or the hon. Prime Minister of our country, what were the matters that were discussed, and whether the missiles' supply to Pakistan by China was discussed or not.

MR. DEPUTY-SPEAKER : Shri Bangarappa, two items have been listed in your name and you can raise only one issue. So, only this issue is allowed.

SHRI S. BANGARAPPA : I know, Sir, and I am confining myself to this matter. I would like to know whether a categorical statement is going to be made by the Government or not. Why is this House kept in dark and why is a statement not being made? After all, whatever talks were held, we read about it in the Press. The Press briefings were there from the side of the Government; the Press have also collected a lot of material and they have published it. It has also appeared in the electronic media. Why is this House completely kept in dark? Why has the Government not taken note of this matter with all the seriousness at their command to report all the details to this august House? I would like to know whether the Government is going to make a categorical statement in this regard or not...*(Interruptions)*

MR. DEPUTY-SPEAKER : Shri Govindan is the next speaker. Please listen to him.

SHRI E. AHAMED (Manjeri) : Sir, regarding the MPs' Scheme, the hon. Minister has already assured the House...

MR. DEPUTY-SPEAKER : I have allowed Shri Govindan only.

SHRI T. GOVINDAN (Kasargoda) : Sir, I would like to raise a matter relating to the postal employees' strike that is going on in Kerala. The reason for the strike is the denial of salaries by PMG, Kerala. It is also related to the Central Employees' struggle in October. But this is dead against the stand taken by the Government of India in connection with the Central Government employees' strike during last October. There were several occasions and examples when anti-labour and anti-employees attitude was displayed by PMG, Kerala. So, I request the Government of India and the Minister of Communications to intervene in this matter and to end this struggle. Otherwise, it would cause more difficulties to the people of Kerala...*(Interruptions)*

MR. DEPUTY-SPEAKER : I have allowed Shri Chaman Lal Gupta.

*(Interruptions)*

SHRI BASU DEB ACHARIA (Bankura) : Recently, the Postal Department employees were on strike, and the order regarding payment of salaries to the striking workers during the period of strike was not clear because there was no leave due to the extra-departmental staff.

So, where from the period of strike would be deducted from their leave? That point should be clarified. The period of absence should be condoned. A clear instruction should be issued by the Government of India in regard to extra departmental staff. That period should be condoned at least for extra departmental staff.

*[Translation]*

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Deputy Speaker, Sir, I associate myself with whatever Shri

Basudeb Acharia has said and I want to say that in Rajasthan too, the Extra Departmental Postal Employees are not getting salaries for the strike period whereas the regular employees are getting this salary. How these E.D. employees can be blamed for it? They were the ones who attended to the work even during the strike days, but the post offices were found closed. They were in favour of doing the work but could not do so due to the strike. In Rajasthan, the number of such employees runs into thousands and they are the ones who do most of the work of the Postal Department. To deny them salary for the strike period is a gross injustice to them. Therefore, through you, I would request the Government to issue orders to the concerned authorities without delay, to the effect that E.D. employees be paid salary for the strike period.

SHRI BASUDEB ACHARIA : Mr. Deputy Speaker, Sir, tell the concerned Minister to issue orders to this effect so that E.D. employees could salary for the strike period.

MR. DEPUTY SPEAKER : He has made his point fully clear.

PROF. RASA SINGH RAWAT : It will be better if you give some directive to the Government.

SHRI BASUDEB ACHARIA : Sir, give some directions to the Government.

MR. DEPUTY SPEAKER : Paswanji, would you like to say something about the E.D. employees?

*[English]*

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANT JENA) : I have taken note of hon. Member's view and I will convey it to the concerned Ministry.

SHRI CHAMAN LAL GUPTA (Udhampur) : Mr. Deputy Speaker, Sir, through you...*(Interruptions)*

SHRI RAMASHRAY PRASAD SINGH (Jehanabad) : Mr. Deputy Speaker, Sir, I am on a point of order.

MR. DEPUTY SPEAKER : There is no point of order during zero hour.

SHRI RAMASHRAY PRASAD SINGH : Mr. Deputy Speaker...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Please sit down. You are a senior Member.

*(Interruptions)\**

MR. DEPUTY SPEAKER : Nothing will go on record.

*[Translation]*

SHRI CHAMAN LAL GUPTA : Mr. Deputy Speaker, Sir, through you, I would like to draw the attention of the House to an important issue. Yesterday, while Shri

\* Not Recorded.